

11.02 hrs.

Title: Regarding laying of the Nineteenth and Twenty-third Reports (14th Lok Sabha) of the Committee of Privileges.

SECRETARY-GENERAL: I beg to lay the following Reports (Hindi and English versions) of the Committee of Privileges (Fourteenth Lok Sabha):-

- (1) Nineteenth Report* regarding the notices of question of privilege by Shri Mohan Singh and Shri Madhusudan Mistry, MPs (Fourteenth Lok Sabha) against S/Shri Ashok Argal, Mahavir Bhagora and Faggan Singh Kulaste, MPs (Fourteenth Lok Sabha), for allegedly committing a grave misconduct by bringing bundles of currency notes in, and displaying them on the Table of the House, thereby disturbing the proceedings and lowering the dignity of the House; and
- (2) Twenty-third Report* on question of privilege given notice of by Shri Devendra Prasad Yadav, MP (Fourteenth Lok Sabha), against Shri Sudheendra Kulkarni for premature disclosure of proceedings/documents presented to the Committee to inquire into complaint made by some Members regarding alleged offer of money to them in connection with voting on the Motion of Confidence, thereby having committed breach of privilege and contempt of the said Committee as well of the House.

* The 19th and 23rd Reports were presented to hon. Speaker (14th Lok Sabha) on 1 May, 2009 under Direction 71A(6) of the Directions by the Speaker, Lok Sabha when the House was not in Session and the Speaker was pleased to order the printing, publication and circulation of the Reports under Rule 280 of the Rules of Procedure and Conduct of Business in Lok Sabha.